

ITEM NO.1

COURT NO.5

SECTION XI

S U P R E M E C O U R T O F I N D I A  
RECORD OF PROCEEDINGS

Transfer Petition(s)(Civil) No(s). 200/2024

PREMLATA

Petitioner(s)

VERSUS

LUCKY PANCHAL

Respondent(s)

(IA No. 16859/2024 - EX-PARTE STAY  
IA No. 16860/2024 - EXEMPTION FROM FILING O.T.)

Date : 10-09-2024 This matter was called on for hearing today.

CORAM : HON'BLE MR. JUSTICE HRISHIKESH ROY  
HON'BLE MR. JUSTICE R. MAHADEVAN

For Petitioner(s) Ms. Sansriti Pathak, AOR

For Respondent(s) Mr. N U Ahmed, Adv.  
Mr. Rahul Kumar, Adv.  
Ms. Sukarna Aktar Choudhary, Adv.  
Mr. Anwar Ali Khan, Adv.  
Mr. Anil Kumar Yadav, Adv.  
Mr. Naman Dwivedi, Adv.  
Mr. Subramaniam S, Adv.  
Mr. V. Elanchezhiyan, AOR

UPON hearing the counsel the Court made the following

O R D E R

Learned counsel for the parties jointly submits that the matter be referred for Mediation.

Accordingly, both parties are directed to report to the Coordinator, Supreme Court Mediation Centre on 17.09.2024 at 11:00 a.m.

The matter be listed after report is received.

(NITIN TALREJA)  
ASTT. REGISTRAR-cum-PS

(KAMLESH RAWAT)  
ASSISTANT REGISTRAR